[English]

The present policy for Dehra Dun-Mussoorie area of Garhwal: There would be no extension of existing lease, nor grant of a new mining lease until the Department of Environment finalises a broad plan of exploitation. Mining operations have been permitted to be continued in accordance with the directions given by the Supreme Court in its order dated 12th March 1985 are complied with. Mining of rock phosphate by a Central Government undertaking has been continued. For the entire area of Garhwal Mandal including Doon Valley, a lessee has to get the mining plan duly approved by IBM before to commences mining operations. He has to carry out the mining operations with due regard to the instructions of safety of mining operations, protection of environment and control of pollution.

[Translation]

SHRIMATI CHANDRA TRIPATHI: Mr. Speaker, Sir, there are large deposits of coal in the Vindhyachal region and some surveys are being conducted there because it has been reported that unauthorised mining operations are being carried out in the Ahraura block of these hills. Will the Hon. Minister kindly state whether such activities in the hills will be checked?

SHRIMATI RAM DULARI SINHA: I have taken note of the question of the Hon. Member, but the question relates to the districts of Pithoragarh, Almora, Chamauli, Tehri, Pauri and Uttar Kashi.

SHRIMATI CHANDRA TRIPATHI: My question related to the hill areas of Uttar Pradesh.

[English]

Post-harvest technology for rural population

*805. DR. A. K. PATEL: SHRI C. JANGA REDDY:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have undertaken economic analysis of post-harvest technology with potential for income and employment for the rural population; if so, the findings thereof; and
 - (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). The Government are stepping up research and development efforts to evolve specific, cost effective and low cost technologies for post-harvest handling of crops in view of the substantive potential in these for income and employment generation in the rural areas. The Seveth Plan includes sizeable programmes on the development of processing industries, storage, wareand marketing infrastructure. Cooperatives are being encouraged to undertake these post-harvest activities on a wider scale.

DR. A. K. PATEL: The Government is serious about applying modern technology in different branches of agriculture thereby there will be unemployment in the rural areas. What steps he will take to safeguard the interest of unemployed persons in villages due to modern technology?

SHRI YOGENDRA MAKWANA: The question relates to Post-barvesting technology and the amount of employment it will generate in the rural areas. Therefore, I say that all the post-harvesting operations like handling of the foodgrains or crops after harvesting, that is, handling, processing, storage, transporting, all these processes generate employment in the rural areas. For storage, we have taken up a programme of construction of godowns in the rural areas; and when I say, processing industry, it is processing of food, vegetable and other crops; that will not create unemployment but will create employment in the rural areas.

[Translation]

SHRI C. JANGA REDDY: May I know the technology being applied to protect wheat godowns from rats?

MR. SPEAKER: Rat-traps have been provided...(Interruptions)

SHRI C. JANGA REDDY: May I know the loss suffered as a result there of and the measures adopted to reduce this loss?

(Interruptions.)

[English]

SHRI YOGENDRA MAKWANA: The simple remedy is the medicine which is used for killing rats in the godowns. The construction of godowns also helps in reducing this menace, particularly silos which are constructed recently will reduce this menace of rats.

[Translation]

MR. SPEAKER: Make arrangements for fruit processing etc. also.

SHRI C. JANGA REDDY: Let me ask my second question I can ask two supplementary questions.

MR. SPEAKER: The first Member can ask two supplementaries but not thereafter.

(Interruptions)

MR. SPEAKER: Rule is rule.

SHRI C. JANGA REDDY: I am asking in the name of Shri Ranga Reddy.

SHRI YOGENDRA MAKWANA: Ask it in the lobby.

MR. SPEAKER: Because tea has to be served if invited to the Chamber.

(Interruptions)

[English]

Advisory Committee for AIR station Leh

*806. SHRI P. NAMGYAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

- (a) the number of times the Advisory Committee for the Leh station of All India Radio has met since its constitution;
- (b) the important recommendations made by the committee; and
- (c) the names and other particulars of the persons appointed on the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA):
(a) All India Radio, Leh was informed of the reconstituted Programme Advisory Committee attached to it on 21.5.86. The Station Director is the Chaiman of the Committee and he was in position at the Station only in October, 86. We have been informed that the first meeting of the Programme Advisory Committee would be held on the 5th of May, 1987.

- (b) Does not arise.
- (c) The list of members is given in the statement below.

Statement

Programme advisory Committee of AIR Leh

Chairman

Station Director,
 All India Radia,
 Leh.

Members

- Shri Tashi Tragies Dimbir, village Chemidey, Leh (Social Work)
- Shri Kacho Mahammad Ali Khan, Village Pashkum Kargil (Minority)
- 3. Shri T. Sonam, Ex-Asstt. Director, Information Leh (Humour Writi)
- 4. Shri Sonam Murup, Asstt. Engineer, Electric Stakha, Hydel Project, Leh (Tribal/SC).
- 5. Shri Tashi Rabgias, Leh (Literature)